

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-91/1994/4197/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Rajib Goswami,
Member, MACT,
Sonitpur, Tezpur.

Dated Guwahati, the ^{JK} 13 September, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT(S) 521 dtd. 06.09.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for cancellation of **casual leave on 06.09.2021**, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-91/1994/4198/A, dated 13.9.2021

Copy to:.

✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
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